#### DULHI LEGISLATIVE ASSEMBLY

#### BULLETIN PART I

(Brief record of proceedings )

Tuesday, December 21, 1993/Agrahayana 30, 1915 (Saka)

#### No.5

### 2.00 P.M.

# Motion of Condolence

- 1. The House condoled the sad demise of the former members of the erstwhile Metropolitan Council.

  - (1) Mohd. Ismail (2) Sh. Ranjit Pai Sharma (3) Sh. Sukhlal Sood (4) Sardar Gurubax Singh
  - (5) Sh. Bansi Lal Chauhan (6) Sh. Parmeshver Das (7) Sh. Hargyan Singh

(Members stood and observed silence for 2 minutes)

## 2.04 P.M.

#### Short Notice Question

Short Notice Questions No.1 and 2 by Shri Mewa Ram Arva and supplementaries thereon were asked and replies given.

#### 3.21 P.M.

### Statement by Minister

The Finance Minister made a statement regarding Sales Tax provisions and facilities to the traders in Delhi.

## 3.26 P.M.

#### Calling Attention

- 4. Shri Ram Bhai called the attention of the Chief Minister to the situation arising from the problem of drinking water in Delhi.
  - \*\*In reply to the calling attention, the Chief Minister made a statement regarding shortage of drinking water in Delhi and following members sought clarifications from the Chief Minister and the same was given thereto.
    - 1. Sh. Ram Bhaj
    - 2. Smt. Purnima Sethi
    - 3. Sh. Meva Ram Arya
    - 4. Shri P.K. Chandla .
    - 5. Sh. Madan Lal Gaba
  - 6. Sh. Prem Singh
  - \* 7. Shri Shoib Icbal
    - 8. Sh. Mohinder Singh Saatki '

contd..2/-

9. Sh. Bodh Raj

10.Sh. Sheesh Pal

11.Sh. Furan Chand Yogi

12.Sh. Jair Kishan

13.Sh. Mukesh Kumar

14.Sh. Naresh Gaur

15.Sh. Chand Ram

16.Sh. Gauri Shankar Bhardwaj

17.Sh. Ram Nivas Goel

18.Sh. Moti Ram Sodhi

19.Sh. Jitendra Kumar

Shri Ram Bhaj also moved the following resolution in regard to the same Calling Attention:-

"This House resolves that a Yamuna River Authority be constituted and Dolhi be also included as a constituent of this authority along with other states."

Shri Bodh Raj, Shri Ramvir Singh Bidhuri and Shri Deep Chand Bandhu seconded the resolution.

The resolution\* was adopted unanimously on voice vote.

# 3.26 P.M.

# Motion of Thanks

5. Sh. Mewa Ram Arya moved the following Motion of Thanks and made his speech.

"That an Address be presented to the Lt. Governor in the following terms:-

"That the Members of Vidhan S bha assembled in this session are deeply grateful to the Lt. for the Address which he has been pleased to deliver to Legislative Assembly on the 20th December, 1993."

Shri P.K. Chandla seconded the motion, and made his speech.\*

(Discussion was not concluded)

#### 4.30 P.M.

Shri Mewa Ram\* continued his speech after tea break and concluded.

Prof. P.K. Chandla\* made his speech and concluded.

(The House adjourned to most again on Wednesday the 22nd December, 1993 at 2.00 P.M.)

K.S. GUPTA



\*Chief Minister made the statement at 4.50 P.M.
\*From 3.32 P.M. to 4.00 P.M. and from 4.30 P.M. to 6.00 P.M.
\*Resolution 5.21 P.M.